Declaration of Assets and Liabilities

Year-2023-2024

SURYADEO CHAUHAN son/daughter/wife SIDDHU CHAUHAN aged 48 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as CARETAKER given here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No	- seription	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependent 3
	16	Q				Sependam-2	Dependant-3
104	0 (14)	1		DEAL VESST	-	_	1
(Jo	1300(1)	Cash	5000 -	2000	_		
3	(ii)	Deposits in Banks, Financi Institutions An Non-Banking Financial Companies	10,000 L				1
33	2/m 4 12(iii)	Bonds, Debentures and shares in Companies	d		-		
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
	(v)	Motor Vehicles (details of make, etc.)	BAJAJ BOXER 2001			0.00	-
	(vi)	Jewellery (give details of weight and value)		GOLD - 205m (100000 -) SILVER -2001	_		-
((vii)	Other assets, such as values of claims / interests	-	SILVER -2009	_		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependan-	Dependant-	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	3 Katha, 3 dhoo Agriculture — Land Hathiyawa, Gaya		_	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	BEUR, PATNA KHESRA-218 576 Sq. Jeet		-		_
(v)	Other (such as interest in property)	-		-	-	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on!\$ 02-24
(a)	(i) Loans from Banks	SBI BIHAR VIZHANMANDAL	13,50,000 -
	(ii) Loans from financial institutions	LIC HOWING	2443000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		According to the control of the cont
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		_

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	(d) dues to dena	tments dealing with			
	telephones	thents dearing with	t years'		
		tments dealing with nsport (including opters)		district of the second of the	
	(f) Other dues, if	any	-		
(b)	indicate the asset	uding surcharge [Also ssment year upto which arn filed. Give also unt Number (PAN)]	AQLPC 2553 K	-	
	(ii) Wealth Tax [Also assessment year return filed.]	o indicate the upto which wealth Tax	-	-	
	(iii) Sales Tax [Only business]	in case of proprietary	_	_	
	(iv) Property Tax			-	
	Gender Date of Birth Class/Group	:- <u>1</u> 1	(A/B/C)	DD/MM/YYYY)	
	Cadre	(Full Nan	ne e.g. B.A.S Bihar Administration Secretariat Service etc.)		
	Home District	:- GAY			
	I hereby declare		Is are true to the best of my	1210	
	DI D.	and the second of the second o	Name of Employee: SURY		
	Place: PATNA		Designation: CARETAKER		
	Date: 15/02/24		Department: CARETAK	ER SECTION, BIHAR	

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

स्यद्व-वाद्या